

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No. HCM.III/175/2019-Judl./ 109

Dated, Shillong the 09<sup>th</sup> June 2020

It is hereby notified to all concerned that, in view of non-availability of **Hon'ble Mr. Justice H.S. Thangkhiew**, matters listed before the **VIRTUAL DIVISION BENCH** for today i.e. **09.06.2020** stands **adjourned**.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/175/2019-Judl./ 109A

Dated, Shillong the 09<sup>th</sup> June 2020

**Copy for information to: -**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit Vasant Rao More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The President/ Secretary, High Court Bar Association, Shillong.
9. All Court Masters concerned for information.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

*A.W. Lawry*  
09.06.2020  
JOINT REGISTRAR (LISTING)

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*9/6/20*